

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 20

IA No. 55/2020
In
CP (IB) No.15/Chd/Chd/2017
(Admitted)

Under Section 7 & 43, 44, 47, 48, 49
& 50 IBC 2016

In the matter of:-

Punjab National Bank

...Petitioner/ Financial Creditor

Vs.

James Hotel Ltd.

...Respondent/ Corporate Debtor

Present: Mr. S.S. Virk, Advocate for the applicant in IA No. 55/2020.

IA No. 55/2020

Let compliance of the last order be made at least one week before the next date of hearing. List the matter on 25.04.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

-sd-
(Harnam Singh Thakur)
Member (Judicial)

March 13, 2023
SM